## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 73(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Mrs. Mrs. Wsha Kalra ors. Ors. V/s. M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

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## **ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that the main petitioner has expired and seeks and is given one week time to file the application for impleading the legal representative in the CP.

List on 19.10.2016

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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